


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA SR No.3710/252/HDB/2017
NAME OF THE COMPANY	Nithin Sai AGrotech Private Limited
NAME OF THE PETITIONER(S)	Nithin Sai AGrotech Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nimmala Sheshadri -C.S for M/s Nithin Sai Agrotech (P) Ltd.	P. C. S. COP 12626	sheshadri.n@gmail.com 9441631324	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
श्रीमान रामचंद्र रामेश्वर चन्द्रा मिश्रा होमली कंपनीयता/ Registrar of Companies हैदराबाद और चंडीगढ़ और कोलकाता Hyderabad For Andhra Pradesh And Telangana			

ORDER

Heard, Shri Nimmala Sheshadri, Ld. PCS for the Petitioner. Objections raised by this Bench are yet to be complied, post the case on 23-11-2017.

Case is posted to 23-11-2017.


MEMBER (Judl)